

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 2(ND)/2017

IN THE MATTER OF:

Rajeev Jatley

.....Petitioner

v.

M/s. D.R. John's Pvt Ltd.

..... Respondent

SECTION : UNDER SECTION 241-242

Order delivered on 30.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

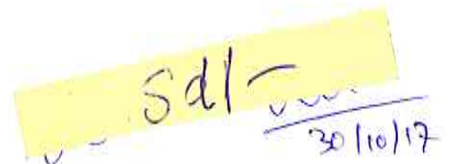
Hon'ble Member (T)

For the Petitioner(s) : Ms. Arpita Yadav, Advocate

For the Respondent(s) :

ORDER

By order of the Bench, the matter is listed on 17.11.2017.


(NIRMALA VINCENT)
COURT OFFICER

30.10.2017

Vineet